

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

(17)

AT HYDERABAD

O.A.No. 430/99

Date of Order : 31.3.99

BETWEEN :

A.S. Murthy

.. Applicant.

AND

1. The Sr. Divisional Commercial Manager,
S.C.Railway, Vijayawada.

2. The Divisional Railway Manager,
S.C.Railway, Vijayawada.

.. Respondents.

- - -

Counsel for the Applicant .. Mr. K.S. Murthy

Counsel for the Respondents .. Mr. N.R. Devraj

- - -

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PAKAMESHWAR : MEMBER (JUDL.)

- - -

O R D E R

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

- - -

Mr. K.S. Murthy, learned counsel for the applicant
and Mr. N.R. Devraj, learned standing counsel for the
respondents.

R

J

..2

(18)

.. 2 ..

2. When the OA was taken up for admission, the applicant submitted that he is withdrawing this OA and take suitable action as per the direction given in the previous OA.71/97.

3. In view of the above the OA is disposed of as withdrawn. NO costs.

B.S. JAI PARAMESHWAR
(B.S. JAI PARAMESHWAR)
Member (Judl.)
31.3.99

R. RANGARAJAN
(R. RANGARAJAN)
Member (Admn.)

Dated : 31st March, 1999

(Dictated in Open Court)

Amulya
Amulya
JULY

sd